



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.09.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 23.09.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 72 of 2025 & I.A. No. 1892, 7601 of 2025	Nimmi Oberoi & Ors. Vs. Elgin Hotels Pvt. Ltd. & Ors.	23.09.2026	09.10.2026
2.	Comp. App. (AT) No. 293 of 2025	CJ Infrastructure Pvt. Ltd. & Anr. Vs. ---	23.09.2026	12.10.2026
3.	Comp. App. (AT) No. 244 of 2026 (With Defects)	Bharat Shantilal Parekh & Ors. Vs. Metachem Pvt. Ltd. & Ors. With	23.09.2026	16.10.2026
4.	Comp. App. (AT) No. 245 of 2026 (With Defects)	Dilip Shantilal Parekh & Anr Vs. Metachem Pvt. Ltd. & Ors.	23.09.2026	16.10.2026

5.	Comp. App. (AT) (Ins) No. 105 of 2023	Vipin Kumar Yadav (Suspended Director of Aadarsh Inframax Developers Pvt. Ltd.) Vs. Aadarsh Inframax Developers Pvt. Ltd. & Ors.	23.09.2026	09.10.2026
6.	Comp. App. (AT) (Ins) No. 106 of 2024	Rajesh Balkrishna Khanvilkar Vs. Dakshata Rajesh Singh Proprietor of Ved Communication & Anr.	23.09.2026	09.10.2026
7.	Comp. App. (AT) (Ins) No. 1834 of 2025 & I.A. No. 7145, 7146, 7147 of 2025	Upendra Kumar Rai Vs. A Viswanadha Sarma RP (For Unibera Developers Pvt Ltd) & Ors.	23.09.2026	09.10.2026
8.	Comp. App. (AT) No. 235 of 2018 & I.A. No. 1030 of 2023, 3630, 4068 of 2026	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors. With	23.09.2026	09.10.2026
9.	Contempt Case (AT) No. 6 & 7 of 2024 in Comp. App. (AT) No. 235 of 2018	Karnveer Singh Vs. Rajnikant & Ors.	23.09.2026	09.10.2026
10.	Comp. App. (AT) (Ins) No. 187 of 2022	Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd.	23.09.2026	26.10.2026

11.	Comp. App. (AT) (Ins) No. 412 of 2023 & I.A. No. 1371, 1373 of 2023	Reliance Commercial Finance Ltd. Vs. Skil Infrastructure Ltd.	23.09.2026	27.10.2026
12.	Comp. App. (AT) (Ins) No. 520 of 2024 & I.A. No. 1817, 1818 of 2024	Commissioner of State Tax Vs. Balmukund Bhagchand Kabra, Resolution Professional of Intelligent Textile Engineers Pvt. Ltd. & Ors.	23.09.2026	28.10.2026
13.	Comp. App. (AT) (Ins) No. 831 of 2024	Shyam Mohanlal Khandelwal, Member of The Suspended Board of Directors of Supreme Star Villa Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr. With	23.09.2026	30.10.2026
14.	Comp. App. (AT) (Ins) No. 833 of 2024	Pankaj Udeshi, Member of The Suspended Board of Directors of Supreme Innovative Building Projects Pvt. Vs. SREI Equipment Finance Ltd. & Anr.	23.09.2026	30.10.2026
15.	Comp. App. (AT) (Ins) No. 1068 of 2024	Nitin Yedshikar for Sujata Constructions & Engineering Contractor Vs. RV Lifesciences Ltd.	23.09.2026	02.11.2026
16.	Comp. App. (AT) (Ins) No. 1078 of 2024	Vinod Kanojia & Ors. Vs. Business Broadcast News Pvt. Ltd.	23.09.2026	02.11.2026

17.	Comp. App. (AT) (Ins) No. 1286 of 2024 & I.A. No. 4626 of 2024	Hemendra Bosmiya Vs. Vistra ITCL (India) Ltd. & Ors.	23.09.2026	03.11.2026
18.	Comp. App. (AT) (Ins) No. 1393 of 2024 & I.A. No. 4737, 5058, 5059, 5060 of 2024 (With Defects)	Regional Provident Fund Commissioner – II Pune –II Vs. Manohar Lal Vij & Ors.	23.09.2026	03.11.2026
19.	Comp. App. (AT) (Ins) No. 1556 of 2024 & I.A. No. 5638 of 2024	BDO Restructuring Advisory LLP Vs. Sanjay Gupta Liquidator & Anr. With	23.09.2026	03.11.2026
20.	Comp. App. (AT) (Ins) No. 1557 of 2024 & I.A. No. 5641 of 2024	Sundresh Bhat, Erstwhile Liquidator of ABG Shipyards Ltd. Vs. Sanjay Gupta, Liquidator of ABG Shipyards Ltd.	23.09.2026	03.11.2026
21.	Comp. App. (AT) (Ins) No. 1710 of 2024	Saurabh Kumar Tayal Vs. Bank of Baroda & Anr.	23.09.2026	04.11.2026
22.	Comp. App. (AT) (Ins) No. 1561 of 2025	Alok Parasrampur Vs. Asset Reconstruction Company (India) Ltd. & Anr.	23.09.2026	04.11.2026
23.	Comp. App. (AT) No. 93 of 2024 & I.A. No. 2072 of 2024	Newspaper Ltd. Through Mr. Shardul Vikram Gupta, Director & Anr. Vs. Sandeep Kanodia & Ors.	23.09.2026	04.11.2026

24.	Comp. App. (AT) No. 243 of 2024	Jyotirmoy Mohanty & Anr. Vs. The Utkal Chamber of Commerce & Commerce & Industry Ltd. & Ors.	23.09.2026	04.11.2026
25.	Comp. App. (AT) No. 357 of 2024 & I.A. No. 1170 of 2026	Western Hotels Pvt. Ltd. Vs. Geetak D. Bhalla	23.09.2026	05.11.2026
26.	Comp. App. (AT) No. 374 of 2024	Indiana Travels Pvt. Ltd. & Ors. Vs. Geetak D. Bhalla	23.09.2026	16.11.2026
27.	Comp. App. (AT) No. 378 of 2024	Mishtann Foods Ltd. Vs. Shardadevi Boob With	23.09.2026	17.11.2026
28.	Comp. App. (AT) No. 379 of 2024	Mishtann Foods Ltd. Vs. Ramkishore Boob With	23.09.2026	17.11.2026
29.	Comp. App. (AT) No. 380 of 2024	Mishtann Foods Ltd. Vs. Shardadevi Boob	23.09.2026	17.11.2026
30.	Comp. App. (AT) No. 98 of 2026	Amit Ramanand Sangai & Anr. Vs. Phoenix Industries Ltd. & Ors.	23.09.2026	18.11.2026

31.	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	23.09.2026	01.10.2026
32.	Competition App. (AT) No. 13 of 2025 & I.A. No. 6548, 6567 of 2025 (With Defects)	Moses Pinto Vs. Competition Commission of India & Ors.	23.09.2026	19.11.2026

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar